NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.156/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Developers Pvt. Ltd. & Ors 397/398		
		KUMAR GUPT (PC: KUMAR KESI		R. Rohit Hosh 17/11/17.
1.		anengee, So Adr Chousey, Aels	J Respondents	oGlan
			ORDER petitioner and the re	espondents
	presei		petitioner and the re	Sportacitis

List on 20/11/2017 for remaining arguments.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

80